

Statements of immovable property Return for the year 2018 as on 31.12.2018

1. Name of officer (in full): Bhabani Sankar Acharya, 2. Service to which the officer belongs: CCS

4. Present Pay: Level 12(7) 78800-209200/-

3. Present Post held: Joint Director, FSSAI

Sl. No.	Name of District, Sub-Division, Taluk & Village or City in which the property is situated (Full location and Postal address)	Name & Details of Property Housing, Lands and other Buildings	Cost of Construction/acquirement (and Year when purchased) including of land in case of House and year when purchased	Present Value	If not in own name, state in whose name held & his/her relationship to the gov't. servant	How acquired, Whether by purchase, lease, mortgage, inheritance, Gift or otherwise with date of acquisition & name with details person(s) from whom acquired.	Annual Income from property	Remarks
1	2	3	4	5	6	7	8	
1	Devendrapur Mouza, Ward No- 24 Baripada, Dist: Mayurbhanj, Orissa	Land 23 Decimal 10510 Sq. feet (out of 23 decimal 7 decimal is for Housing purpose and rest has been converted for commercial purposes)	10.02.2004	10,00,000/-	Own Name	Purchased from Smt Kajalrekha Das, ward No.6, Purana hat sahi, Baripada the details has already been intimated to MFPI- purchased price; Rs.205000/- With no official dealing with the purchaser	NIL	GPF Withdrawal was taken from MFPI Rs. 2,00,000/-
2	73 D-2 Vill: Aslatpur Khadar colony known as Jeevan Park, New Delhi-110059	3 BHK Flat upper Ground Floor (124 Sq. yards)	06.11.2012 purchased at a price of Rs.18,40,000/-	Rs.30,00,000/- approx.	In the Name of Bindhyabasini Acharya W/O B.S Acharya	By Purchase from Sh.gaurav sharma R/O 876, Sector-15, Part-II, Gurgaon, Haryana with no official dealing with the purchaser at a purchase price of Rs.18,40,000/- including Registration charges and Stamp duty.	Rs.12700/- per month in the name of my wife whose income tax return is filed separately.	The Entire amount of Rs.18,40,000/- has been financed by father of Bindhyabasini Acharya as a gift to his daughter.
3	RZF-2/11 (old No.56), vill: Nasirpur, Colony known as Mahavir Enclave, New Delhi	3 BHK Flat 1st Floor (100 Sq. yards)	07.03.2014 3 BHK Flat. 100 Sq. Yards	Rs.30,00,000/- approx.	Own Name	Purchase from Smt. Kajal talreja, R/O A-304, Road No.44, Pritampura, New Delhi-34 and Smt. Anu Mendiratta R/O E-2/104, sector-11, Pocket-2 Rohini with no official dealing with the purchaser at a price of Rs.26,80,000/- inclusive of Stamp duty and Registration charges	Rs.12500/- per month towards Rent w.e.f Sept, 2014 which has been intimated to Sr Accounts Officer for Income tax purposes.	Availed housing Loan from Oriental Bank of Commerce of Rs.15,00,000/- and from my personal savings by way of Pay Arrears received Rs.439000/- and Rs. 741000/- received from refund from CGEWHO

Signature:

B.S. Acharya
14.1.19

Name: B.S. Acharya

Designation: Deputy Director

14/01/2019

डॉ. एस. आचार्य / B.S. SACHARYA
संयुक्त निदेशक / Joint Director
भारतीय स्वास्थ्य एवं कल्याण विभाग / FSSAI
स्वास्थ्य एवं परिवार कल्याण विभाग, भारत सरकार
M/o Health and Family Welfare, Govt. of India
प्रथम मंजूर, एन.बी.सी. मार्ग, बिल्डिंग मंजूर,
1st Floor, NBCC Place, Bisham Pitamah Marg,
नई दिल्ली, नई दिल्ली-03 / Pragati Vihar, New Delhi-03